

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1462 of 2019

IN THE MATTER OF:

Prakash Kalash

...Appellant

Versus

Apeejay Surrendra Park Hotels Ltd. & Anr.

...Respondents

For Appellant: Shri Vinod Chaurasia, Advocate

For Respondent: Advocate present but did not mark appearance

ORDER

09.01.2020 At request of both sides, the matter is adjourned to
10.01.2020 as part-heard.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md